| Name of the Corporate Debtor |                               |           | Annexure-5 Sri Nagakrishna Chemicals Limited Date of Commecement of CIRP List of Creditors as on 11.09.2025 |                |              |            |                        |              |                      |              |                           | 05.08.2025                                   |       |
|------------------------------|-------------------------------|-----------|---|----------------|--------------|------------|------------------------|--------------|----------------------|--------------|---------------------------|--|-------|
| Sl.No                        | Name of the                   | Nom a - 6 |   | List o         | of operation | onal credi | tors (Wor              | 025<br>kmen) |                      |              |                           |  |       |
|                              | Authorised<br>Representative, | workman   |   | received       |              |            |                        |              |                      |              |                           | Amount in Rs.  Amount Rema of claim s, if ar | Remar |
|                              | if any                        |           |   | Amount claimed |              |            | Whether related party? |              | continge<br>nt claim | mutual dues, | under<br>verificat<br>ion | not  |       |

Nil

Nil

may be

set- off

Nil

Nil

NAP

Nil

CoC, if

Nil

applicable

Nil

d

Nil

ADA Reg.No.IBBI IIPA-002 IIP-N01039 IIP-N01039 I2020-21/13334 Medi Yadaiah

Nil

Regd. No. IBBI/IPA-002/IP/NOL039/2020-2021/13334 Interim Resolution Professional

Nil

Nil

Nil

Nil

In the matter of Sri Nagakrishna Chemicals Limited

Date: 11.09.2025